

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 94(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: Sh. Nirmala Mahim Bhatt

Vs.

M/s Hotel Longdale Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

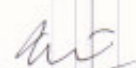
Sl. No.	Name	Designation	Representation	Signature
1.	Liddharth Singh	Adv	Respondent	L. Singh
2.				

Order dated 11.11.2016

CP No. 94(ND)/2013 Sh. Nirmala Mahim Bhatt Vs. M/s  
Hotel Longdale Pvt. Ltd. & Ors.

Learned Counsel for Petitioner submits that the  
appeal is pending in High Court. List the matter for  
status report on 21<sup>st</sup> January, 2017.

List on 21.01.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 11.11.2016